

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2600/2014

New Delhi, this the 31st day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Bijender Singh, Aged 58 years,
S/o Late Shri K. Ram,
Working as Meteorological Assistant in
Indian Meteorological Department,
New Delhi
R/o H.No.692, Sec. II, Sadiq Nagar,
Delhi-49.

.. Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India
Through the Secretary,
Ministry of Earth Science,
Govt. of India,
Mahasagar Bhawan,
CGO Complex,
Lodhi Road, New Delhi.
2. The Director General of Meteorology,
Maushan Bhawan,
Lodhi Road, New Delhi.

.. Respondents

(By Advocate : Shri Krishna Kumar)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

Learned counsel for the applicant submits that the cause of action in the O.A. has ceased on account of the developments, that have taken place during the pendency of the O.A. He states that he has been instructed to withdraw the O.A. and seeks permission.

2. Permission accorded and the O.A. is dismissed as withdrawn. It is left open to the applicant to pursue the remedies, if his grievance subsists in any form. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/